



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

OA. 350/178/2016

Date of Order: 15.02.2017

Present : Hon'ble Mr. A. K. Patnaik, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Guru Pada Roy, son of Late Kali Pada Roy,
aged about 49 years, residing at Village-
Pancha Bega, Post Office- Kenduadihi,
District- Bankura, Pin Code No. 722102.

.....Applicant.

-versus-

1. The Union of India, through the General Manager, South Eastern Railway, Garden Reach, Kolkata- 700043.
2. The Senior Divisional Personnel Officer, South Eastern Railway, Adra, Post Office & P.S.- Adra, District -Purulia, Pin- 723121.
3. The Assistant Personnel Officer-II, South Eastern Railway, Adra, Post Office & P.S. Adra, District- Purulia, Pin- 723121.

.....Respondents.

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Ms. G. Roy, Counsel

O R D E R(Oral)

Mr. A. K. Patnaik, JM:

Heard learned counsel for both the parties.

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2. After hearing in extenso the learned counsel for applicant submits that the grievance of the applicant has already been redressed by the Railway Authorities.

3. Accordingly, there is nothing to be considered by the authorities and therefore, the OA is disposed of. No costs.

(Jaya Das Gupta)
Member (A)

(A.K. Patnaik)
Member (J)

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